†[POLLING PARTY ATTACKED BY NAGA HOSTILES

161. SHRI RAM SAHAI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Naga Hostiles recently attacked and fired at a polling party near Larong in the Tengnopal sub-division of Manipur;

(b) if so, how many officers and employees were injured as a result thereof; and

(c) whether the election work there could be completed?]

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल) : (क) जी हां।

(ख) उस समय सशस्त्र पुलिस के दो राईफल मैन मारे गये और दो गंभीर रूप से जख्मी हुए, जब चुनाव अधिकारी दल तथा पुलिस का रक्षक दस्ता 26 फरवरी, 1967 को मनीपुर के तेंगनोपाल सब-डिवीजन में लारोंग से दो मील दूर घेर लिया गया।

(ग) मतदान कार्य 6 मार्च, 1967 के लिये स्थगित कर दिया गया, जिस दिन उसे पूरा किया गया।

†[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Yes, Sir.

(b) Two riflemen of Armed Police were killed and two riflemen were seriously injured when the polling party and police escort were ambushed two miles from Larong in TENGNOPAL Sub division of Manipur on 26th February, 1967.

(c) The polling was adjourned to the 6th March, 1967 on which date it was completed.]

गो-वध निषेध संबंधी आन्दोलन के अधीन गिरफ्तारियां

162. **श्री राम सहाय** : क्या **गृह-कार्य** मंत्री यह बताने की कृपा करेंगे कि गो-वध निषेध संबंधी आन्दोलन में इस वर्ष प्रत्येक संघ राज्य क्षेत्र के कितने व्यक्ति गिरफ्तार हुए और उनमें से कितने को सजा हुई?

†[ARRESTS UNDER ANTI-COW-SLAUGHTER AGITATION

162. SHRI RAM SAHAI: Will the Minister of HOME AFFAIRS be pleased to state the number of persons from each of the Union Territories who were arrested during this year in connection with the anti-cow-slaughter agitation and the number of those who were awarded punishment?]

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल) : दिल्ली के संघ राज्य क्षेत्र में गो-वध निषेध आन्दोलन के संबंध में इस वर्ष 23-3-1967 तक 9,672 व्यक्ति गिरफ्तार किये गये। इनमें से 9,418 को सजा दी गई। इस आन्दोलन के संबंध में अन्य संघ राज्य क्षेत्र में कोई गिरफ्तारियां नहीं की गई।

†[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): 9,672 persons were arrested this year upto 23rd March, 1967 in connection with the anti-cow-slaughter agitation in the Union Territory of Delhi. Of these, 9,418 were awarded punishment. No arrests were made in other Union Territories in connection with this agitation.]

†[ ] English translation.